

Annexure- 4

Name of the Corporate Debtor : Shanti Refrigeration Industries Private Limited (In CIRP); Date of commencement of CIRP: 01/09/2023; List of Creditors as on: 22/01/2024

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sr. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?					
1	Northern Arc Capital Ltd		17-01-2024	27005349.00	-	Unsecured			No			27005349.00	The claim was received after the issue of RFRP. The Resolution Professional discussed the categorization of claim received from Northern Arc Capital as per regulation 13(1c) of the Insolvency and Bankruptcy Board of India (Insolvency and Bankruptcy Regulations, 2016 in the sixth CoC Meeting. The CoC members recommended for inclusion of the claim of Northern Arc Capital in the list of creditors and requested that the prospective Resolution Applicants provide for the treatment of the said claim in their Resolution Plan. Accordingly, the information memorandum was revised and circulated with the CoC members and PRAs. The claim is under verification as the delay has not been condoned by the Hon'ble NCLT. An application regarding the same has been filed before the Hon'ble NCLT.
Total				2,70,05,349.00	-	-	-	-	-	-	-	2,70,05,349.00	